



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,29th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**RESPECTIVE DIVISION BENCH-II AND SINGLE  
BENCH OF HONOURABLE MR. JUSTICE SOUMITRA  
SAIKIA WILL SIT AFTER RISING OF THIS BENCH]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	I.A.(Civil)/1439/2021 WITH LCR, B/O in WP(C)/1561/2021	MAZID MIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/1561/2021	MAZID MIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N AHMED MR G P CHETIA MRS. M RAJKUMARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
33	WP(C)/4130/2021 CAVT. NO.04842/021, FIXED	DEBOSRE SINHA <b>Versus</b> STATE BANK OF INDIA , SARB	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	MR AJIT DAS FOR CAVEATOR
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
34	I.A.(Civil)/1576/2021 B/O ( CONNECTED WITH ITEM NO.7 IN THE DAILY CAUSE LIST) in WP(C)/3753/2021	PARTHAPRATIM PHUKAN <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
<b><u>ADMISSION</u></b>				
35	WA/168/2021 BY SLIP	ARUN KANTI BARUAH <b>Versus</b> THE PUNJAB NATIONAL BANK AND 3 ORS.	MR. D DAS SR. ADV MR P CHOUDHURY R SARMAH	SC, PNB
36	WA/250/2021 B/O	RASHMI REKHA MAJUMDER <b>Versus</b> THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
<b><u>ORDERS</u></b>				
37	PIL/61/2021 FIXED	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR G JALAN MR H P GUWALA MR. H P NEOG	SC, PWD ROAD SC, PWD ROAD SC, PWD ROAD GA, ASSAM SC, WPT AND BC SC, K A A C MR J CHUTIA

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
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6)	MR R GOENKA	28-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
43	Cont.Cas(C)/247/2021 FIXED	MANOJ KALITA <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (R1) MR. J HANDIQUE (R1) MR. R BORPUJARI (R1)
44	WP(C)/2915/2021 B/O	SAIFUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I.
45	WP(C)/4104/2021 FIXED	DHIRAJ GUPTA AND 2 ORS <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	S ALI MR. A IKBAL MR A K RAI MRS K AGARWAL	SC, A S T C SC, TRANSPORT
46	WP(C)/4760/2021 FIXED	NARENDRA KUMAR JAIN AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR R GAUR MR. A SANDILYA	ASSTT.S.G.I. SC, DRI
	<b>WITH</b> I.A.(Civil)/1485/2021 <b>in</b> WP(C)/4760/2021	NARENDRA KUMAR JAIN AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR R GAUR MR. A SANDILYA	ASSTT.S.G.I. SC, DRI
47	WP(C)/4847/2021 B/O	SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI	SC, HEALTH
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
48	I.A.(Civil)/1431/2021 FIXED <b>in</b> Cont.Cas(C)/339/2020	MUSLIM ALI <b>Versus</b> BIRAJ TALUKDAR	MR P SARMA	
	<b>WITH</b> Cont.Cas(C)/339/2020	MUSLIM ALI <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. P K MUNIR (R4) MS. S CHUTIA (R3) MR. P KAKATI (R3)
49	Cont.Cas(C)/346/2020	MUSLIM ALI <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)

**ADMISSION**

50	WP(C)/1191/2021 BY SLIP	M/S MAA MANASHA PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. S KATAKI (R-5) MR A KALITA (R-7) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5) MS T PARASHAR (R-7)
	<b>WITH</b> I.A.(Civil)/612/2021 <b>in</b> WP(C)/1191/2021	D.P. PRINTING UDYOG PVT. CO. LTD. <b>Versus</b> M/S MAA MANASHA PRINTERS AND 6 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM MR. B GOGOI
51	WP(C)/3545/2021	M/S MAA MANASHA PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MRS. D S DEKA	GA, ASSAM
52	WP(C)/3843/2021	HINDUSTAN OFFSET PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MR. K K DUTTA (r-4) MR. B GOGOI (r-4) MR P NAYAK (r-4) MR A CHALIHA (r-4) MS RUKMINI BARUA (r-4) MS PADMINI BARUA (r-4)

**ORDERS**

53	Cont.Cas(C)/462/2020 FIXED CONNECTED WITH ITEM NO 25 IN THE DAILY CAUSE LIST	SUDHINDRA DAS <b>Versus</b> ANURADHA ADHIKARI SHARMA, ACS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	
54	WP(C)/4912/2020	SUDHINDRA DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS	MR D J MEDHI MR S KHOUND	SC, AFDC
	<b>WITH</b> I.A.(Civil)/1016/2021 <b>in</b> WP(C)/4912/2020	SUDHINDRA DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR D J MEDHI MR S KHOUND	SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE**

**ITEM NO. 1 HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
57	Bail Appln./2564/2021 B/O	SHANUR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H BHUYAN MR K BHUYAN MR. L KHAN	PP, ASSAM
<b><u>MOTION</u></b>				
58	Crl.Rev.P./195/2021 FIXED	ALI AKBAR SEIKH AND ANR. <b>Versus</b> UNION OF INDIA	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	SC, NF RLY
59	Crl.Pet./423/2021 FIXED	UMAR FARUQUE @ FARUK ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
<b><u>ADMISSION</u></b>				
60	Crl.Pet./182/2020 FIXED	LAKHI NATH DAS @ SAMIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MS. M KECHII MR. R S MISHRA	MR. P KATAKI MRS R BEGUM MR D KALITA PP, ASSAM
<b><u>ORDERS</u></b>				
61	Crl.Pet./167/2021 WITH LCR, FIXED	SAHABUDDIN HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T CHUTIA	MR. DITUL DAS (R-3) MR. R RAHMAN (R-3) MR. B J TALUKDAR (R-3) PP, ASSAM
<b>WITH</b>				
62	Crl.Rev.P./124/2021	RAHIMUDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	PP, ASSAM
63	Crl.Rev.P./173/2021 WITH LCR, FIXED	KISHORE KR. BEZ <b>Versus</b> RANJANJYOTI HUZURI	MR. M BISWAS	MR. J K GOSWAMI

64	Crl.Pet./432/2021 FIXED	KALYAN KUMAR BHUYAN <b>Versus</b> SANTA KALITA AND ANR	MR. A KHOUND	MR J DAS PP, ASSAM
65	Crl.Pet./436/2021 FIXED	BINOY KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KOULI MR DEBA SARMAH MS N SHYAM	PP, ASSAM
<b>HEARING</b>				
66	MFA/80/2016 (AT 2:00 PM), P/H, WITH LCR FILES	UNION OF INDIA <b>Versus</b> M/S KAMAKHYA TRANSPORT PVT LTD	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
<b>WITH</b>				
67	MFA/57/2016	UNION OF INDIA <b>Versus</b> M/S KAMAKHYA TRANSPORT PVT LTD	MR G GOSWAMI, RLY.ADV. MS.M CHATTERJEE MS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
<b>WITH</b>				
68	MFA/28/2017	UNION OF INDIA <b>Versus</b> M/S VINAYAK LOGISTICS	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MRS.U CHAKRABORTY MS.M ACHARYYA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
<b>WITH</b>				
69	MFA/29/2017	UNION OF INDIA <b>Versus</b> M/S C.M. TRADERS	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED  
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>WITHDRAWAL</u></b>				
47	WP(C)/5878/2019 B/O	NRIPENDRA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M BISWAS MS M DAS MR. M BASUMATARY	MR B P BORAH (R-3) MR P J DUTTA (R-3) MR R S RONGHANG (R-3) SC, EDU
<b><u>ADMISSION</u></b>				
48	WP(C)/1711/2021 B/O	NURUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN	SC, ELEM. EDU SC, SSA
<b><u>ORDERS</u></b>				
49	Cont.Cas(C)/449/2018 FIXED (PERSONAL APPEARANCE)	KALPANA BARUAH <b>Versus</b> PREETAM SAIKIA AND 2 ORS	MR. S K BARKATAKI MR B SHARMA MR. D K NATH	MR. S P BHATTACHARJEE MR. A DEKA (R2)
50	Cont.Cas(C)/106/2021 B/O	AMITA BHATTACHARJEE <b>Versus</b> PREETAM SAIKIA AND ANR	MR J ABEDIN MR. D A KAIYUM MR J ISLAM	
<b><u>STAY MATTERS</u></b>				
51	WP(C)/437/2016 FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A WAHAB MR.M U MONDAL MS N NASRIN MR.M HUSSAIN MD I H KHAN	SC, HIGHER EDUCATION(R1 & 2)



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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
63	WP(C)/4659/2019 FIXED	ANURADHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R SALOI MR H AGARWAL MS. M K BROWN	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA SC, HEALTH SC, U G C
<b>HEARING</b>				
64	WP(C)/3191/2021 FIXED	MRIDUL DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORA MS J RAJKUMARI	MR. R M DAS (R-6) MS. A BEGUM (R-6) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 29/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
72	Bail Appln./2525/2021 B/O	ALI RAJA LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR F A LASKAR MR. D H MOZUMDER MR H AGARWAL MR J SINGH	
<b>MOTION</b>				
73	AB/3008/2021 B/O	JAYANTA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
74	Bail Appln./2178/2021 FIXED	RAFIKUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
75	AB/2491/2021 (CONNECTED WITH ITEM NO. 39 IN THE DAILY CAUSE LIST), FIXED	NIPUN KAMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,29th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
55	Bail Appln./2231/2021 AT 02:00 P.M.	RANTU KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<b><u>WITHDRAWAL</u></b>				
56	Bail Appln./2241/2021 B/O	BINA YADAV <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI MR K HUSSAIN MS. H HAZARIKA MR R PAUL	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
57	Bail Appln./2561/2021 B/O	MAHESWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR H SARMA MR N K PHUKAN	PP, ASSAM
58	Bail Appln./2565/2021 B/O	MUNINDRA DAS @ MUNIN DAS <b>Versus</b> THE STATE OF ASSAM	MR H SARMA MR N K PHUKAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
59	Bail Appln./2016/2021 FIXED	AMINUR HAQUE @ AMINUL <b>Versus</b> THE STATE OF ASSAM	J RABHA MR B KALITA MR J A KAZI	PP, ASSAM
60	Bail Appln./2488/2021 FIXED	DWIJEN PATGIRI <b>Versus</b> THE STATE OF ASSAM	MR J BORAH	PP, ASSAM
61	Bail Appln./2467/2021	KAMESWAR TALUKDAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
62	Bail Appln./2489/2021	CHAMPAK SARMAH <b>Versus</b> THE STATE OF ASSAM	MR J BORAH MR. K M KAKOTI	PP, ASSAM

63	<b>WITH</b> Bail Appln./2490/2021	NURUL ISLAM @ NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J BORAH MR. K M KAKOTI	PP, ASSAM
64	<b>WITH</b> Bail Appln./2491/2021	MANTU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J BORAH	PP, ASSAM
65	<b>WITH</b> Bail Appln./2492/2021	APURBA KR. CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J BORAH MR. K M KAKOTI	PP, ASSAM
66	<b>WITH</b> Bail Appln./2493/2021	BUDUL TALUKDAR @ BUBUL TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR J BORAH MR. K M KAKOTI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,29th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED  
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
75	I.A.(Civil)/948/2021 B/O in Cont.Cas(C)/5/2020 <b>WITH</b> Cont.Cas(C)/5/2020	LABANYA SAIKIA <b>Versus</b> RATUL CH. BORDOLOI AND 3 ORS.	MR D MAHANTA	MR B GOGOI
		LABANYA SAIKIA <b>Versus</b> RATUL CH. BORDOLOI AND ANR.	MR. A BORUA MR D MAHANTA	MR. B GOGOI SC, HEALTH AND F W
<b>ADMISSION</b>				
76	WP(C)/2365/2017 FIXED	PRASHEN SHIL <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR.S CHAKRABARTY(R-5) SC, BTC
77	WP(C)/6723/2017 FIXED  <b>WITH</b> I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
		LAHKAR UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
78	WP(C)/6720/2017  <b>WITH</b> I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
		NEZONE FOODS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA

79	<b>WITH</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4023/2019 <b>in</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
<b>ORDERS</b>				
80	I.A.(Civil)/1441/2021 B/O <b>in</b> WP(C)/5309/2020 <b>WITH</b> WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
		PRAHLAD DAS AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	GA, ASSAM
81	I.A.(Civil)/1544/2021 B/O <b>in</b> WP(C)/4747/2021 <b>WITH</b> WP(C)/4747/2021	RAJIB RABHA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, PNRD GA, ASSAM
		RAJIB RABHA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B C DEKA MR H DAS	SC, PNRD
82	WP(C)/3196/2021 FIXED  <b>WITH</b> I.A.(Civil)/1426/2021 <b>in</b> WP(C)/3196/2021	AYAN KUMAR DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	MS. B SARMA ASSTT.S.G.I. SC, PNB SC, HEALTH
		AYAN KUMAR DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	ASSTT.S.G.I. SC, PNB SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
6)	MR R GOENKA	28-09-2021	To	08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,29th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
45	Crl.Rev.P./39/2021 FIXED	MD. LAYEDUR RAHMAN SAHARIAH @ LAYADUR RAHMAN SOHORIAH <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
46	Crl.Rev.P./190/2021 FIXED	MANASH PROTIM GOGOI @ MANASH PRATIM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
<b><u>ADMISSION</u></b>				
47	Crl.Pet./86/2020 WITH LCR 1 FILE, FIXED	ABUL HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
48	Crl.Pet./182/2021 FIXED	MANMATH CHAKRABORTY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PEGU MRS. N RAHMAN	MR R BARUAH (R2) MR. N M DUTTA (R2) PP, ASSAM
<b><u>ORDERS</u></b>				
49	Crl.Pet./567/2014 WITH LCR 1 FILE, FIXED	SMTI MADHU BAID JAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MR.R DE MR.K KALITA MS.P KHOUND	MR.A M BORA MR.D GOGOI MS.C CHOUDHURY PP, ASSAM
	<b>WITH</b> I.A./108/2015 <b>in</b> Crl.Pet./567/2014	SMTI MADHU BAID JAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MR.R DE MR.K KALITA MS.P KHOUND	MR.A M BORA MR.D GOGOI MS.C CHOUDHURY PP, ASSAM
50	Crl.Pet./447/2016 FIXED	KISHORE KR. BARUAH <b>Versus</b> THE STATE OF ASSAM	MR.R P HAZARIKA	PP, ASSAM
51	Crl.Rev.P./235/2018 WITH OFFICE NOTE, FIXED	MD. SHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED MR. S DAS	MR H K J AHMED (R2) PP, ASSAM
52	Crl.Pet./961/2018 WITH LCR 1 FILE(PHOTOCOPY), FIXED	LILY DUTTA AND 3 ORS. <b>Versus</b> DIPTI GOGOI	MR. A K GUPTA MR. R S MISHRA	
53	Crl.Pet./104/2021 WITH LCR 2 FILES, FIXED	DHRUBA JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM

**HEARING**



54	Crl.Rev.P./309/2016 (AT 2:00 PM), WITH LCR 3 FILES, FIXED	EBAROT ALI SHEIKH <b>Versus</b> MRS AZIDA BEGUM and ANR.	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MR A ISLAM (R-1) MR.N UDDINR-1 PP, ASSAM MR.M A MONDAL(R-1)
55	Crl.Rev.P./248/2019 FIXED	SAHANUR ALI <b>Versus</b> M/S. VIKASH FINANCE CORPORATION	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. D K KOTHARI MR. B DEKA MR. B P CHANGMAI

**STAY MATTERS**

56	Crl.Pet./4/2018 FIXED	FARUK AHMED @ FARUK AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR J BORAH MD E AHMED MR I HUSSAIN	MR. L R MAZUMDER PP, ASSAM
57	Crl.Pet./547/2018 WITH LCR 1 FILE, FIXED	ABHIJIT PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed	MR. P NEOG (R2, R3, R4) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
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6)	MR R GOENKA	28-09-2021	To	08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Wednesday,29th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021  
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION (BA)</u></b>			
43 Bail Appln./2473/2021	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
<b><u>MOTION</u></b>			
44 CRP(IO)/93/2021 B/O	SARDAR GURMIT SINGH <b>Versus</b> SHILA DEVI AND 16 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	
<b><u>ORDERS</u></b>			
45 I.A.(Civil)/1356/2020 FIXED in MACApp./5793/2020	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RABIYA BEGUM AND 7 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR A B DEY MR. S SUTRADHAR
<b>WITH</b> MACApp./5793/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RABIYA BEGUM AND 7 ORS (H)		
46 Review.Pet./89/2021 B/O	RENU MECH AND 2 ORS. <b>Versus</b> RATUL KOTOKY AND 2 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR B S DEKA	
<b>WITH</b> 47 CRP(IO)/79/2021	RENU MECH AND 2 ORS <b>Versus</b> RATUL KOTOKY AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	

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LEAVE NOTE OF ADVOCATES FOR 29/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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